

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 43

C.P. (IB)/124(MB)2024

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **09.05.2024**

NAME OF THE PARTIES: **M/S. CAPIQAL CONSULTANCY**
SERVICES PRIVATE LIMITED V/s
RAMESH KUMAR RAMJIBHAI GAMI

Section 95(1) of the Insolvency & Bankruptcy Code, 2016

ORDER

1. Ms. Siddha Pamecha, Advocate appeared for the Financial Creditor.
2. RP report is not on record.
3. Learned Counsel for the Financial Creditor submits that there is also possibility of settlement.
4. List this matter on **13.06.2024** for further consideration.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna